

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 963/2022

(Arising out of impugned final judgment and order dated 22-10-2021 in CRLA No. 2033/1985 passed by the High Court Of Judicature At Allahabad)

RAM BAHADHUR SINGH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 154211/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 19653/2022 - EXEMPTION FROM FILING O.T.

IA No. 154212/2021 - EXEMPTION FROM FILING O.T.

IA No. 9347/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 02-05-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Deepak Kumar Singh, Adv.
Mr. Shashank Tripathi, Adv.
Mr. Naresh Kumar, AOR

For Respondent(s) Ms. Garima Prasad, Sr. Adv/AAG

UPON hearing the counsel the Court made the following
O R D E R

List on 06.05.2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master